

Weaving Mills Limited and tag it to the National Textile Corporation ; and

(b) if so, the reaction of Union Government to the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A. SANGMA) :

(a) The Government of West Bengal have indicated their inability to shoulder the responsibility of this losing mill and have asked the Government of India to do so instead :

(b) *Prima facie*, the Government of India is against nationalising mills which are not capable of becoming viable. Final decision on future disposition of this mill has not been taken.

Removal of Top Executives of Nationalised Banks

*60 **SHRI MOHD. MAHFOOJ ALI KHAN :**

SHRI SATYENDRA NARAYAN SINHA :

Will the Minister of FINANCE be pleased to state :

(a) whether some top executives of certain nationalised banks were recently removed by Government; and

(b) if so, the details thereof and reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY):(a) and (b) In exercise of powers vested in it in terms of subclause (1.A) of clause 8 of the Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970, the Central Government terminated, on February 18, 1985, the term of office of Shri S.L. Baluja, Chairman and Managing Director, Punjab National Bank, Shri B.V. Sonaliker, Chairman and Managing Director, Central Bank of India and Shri S.S. Master, Executive Director, Bank of Baroda. They were paid salary and

admissible allowances for a period of three months in lieu of the prescribed period of notice. The terminations were in accordance with the provisions of the aforesaid Scheme applicable to their appointments.

Controlled Cloth

211. SHRI ANANTA PRASAD SETHI : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) the details of controlled cloths (varieties) at present State-wise ;

(b) whether Government have given some concessions to the people living in remote rural areas, particularly the worker sections of the society;

(c) whether there has been any increase in the price of the controlled cloth during the last six months ; and

(d) if so, the extent thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A. SANGMA) :

(a) As per the existing controlled cloth scheme, four varieties viz. dhoti, saree, long cloth and polyester cotton blended shirting are being manufactured by NTC. Mills.

(b) Controlled cloth is produced to meet the cloth requirements of the weaker sections of the Society. With a view to enable them to purchase controlled cloth at reasonable prices, subsidy at the rates of Rs. 2.00 per sq. metre on dhoti/saree, Rs. 3.70 per metre on polyester cotton blended shirting and Rs. 1.50 per sq. metre on long cloth is being given by the Government. Further the controlled cloth is mainly distributed through Fair Price Shops and consumer co-operative Societies (the majority of which are located in the rural areas)

(c) No, Sir.

(d) Does not arise.